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C.A. 441/91

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4-11-91

Hon. Mr. Justice V.C. Sriyastava, V.C.

Hon. Mr. A.B. Gorthi, A.M.

Heard the learned counsel for the applicant.

Issue notice to the respondent
 as to why the case may not be
 admitted. Sri A.K. Verma accepted the notice
 for this case on 11-12-91 for
 hearing on admission.

However there is not written
 order issued or served to the
 applicant. The applicant shall
 be deemed to be continue in
 service and he shall
 allowed to work as
~~senior~~ used

L

A.M.

L

V.C.

③

Recd copy

A.K. Verma

6/11/91

11-12-92

Due to bad demise of
 Sn. B.D. Chakla. only to
 13.12.91.

or
 notice issued
 11/11/91

or

Sn. A.K. Chakla
 has been read. copy. but
 he reply has been filed.

S.F.A.

L
 6/12

L
 B.O.C